

From,

Atul Srivastava, HJS
Joint Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 212 /Admin. (Services)/2019 Dated: Allahabad: April 16, 2019

Subject: Regarding nomination for Refresher Training Programme for Civil Judges (Round-2) clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme at JTRI, Lucknow.

Madam,

With reference to the Letter No. Ref. Trg. CJ(JD)/14th FC/R-2/2019/703 dated 12.04.2019 of Anoop Kumar Goel, I/c Director, JTRI, I have been directed to inform you that Hon'ble Court has been pleased to approve the schedule of Refresher Training Programme for Civil Judges (Round-2) clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme from 22.04.2019 to 26.04.2019 at JTRI, Lucknow.

I am, further to inform you that the Hon'ble Court has also been pleased to nominate the Judicial Officers (Civil Judges) whose names are contained in the enclosed list-A for the aforesaid Refresher Training Programme for Civil Judges clubbed with 02 days Ubuntu-CUM-CIS Training under 14th Finance Commission Scheme from 22.04.2019 to 26.04.2019 at JTRI, Lucknow?

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

Sd/-

(Atul Srivastava)
Joint Registrar (Judicial) (Services)

No. 212 (i)/Admin. (Services)/2019

dated: April 16, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at JTRI, U.P., Lucknow.
3. Sri Nitivan Nigam, Registrar, Land Acqui. Rehab. & Resettlement Auth., Moradabad, Sushri Kurnika Awadh, Registrar, Land Acqui. Rehab. & Resettlement Auth., Gautambuddha Nagar, Sri Deependra Kumar Gupta, Registrar, Land Acqui. Rehab. & Resettlement Auth., Allahabad with the request to report at JTRI, U.P., Lucknow.
4. OSD(Judicial)(Computer), High Court, Allahabad.

Sd/-

Enclosure: As above

(Parimal Chaturvedi)
Assistant Registrar (Services)

Judicial Training & Research Institute, U.P. Lucknow

Refresher Training Programme for Civil Judges

(Round-2, under 14th Finance Commission Scheme)

Duration: 22.04.2019 to 26.04.2019

Sl.	I.D.	Batch	Name	Designation	Place of Posting
1.	2215	2015	PEEYUSH TRIPATHI	Judicial Magistrate	Lucknow
2.	2216	2015	ABHINAV TIWARI	Civil Judge (Junior Div.)	Faizabad
3.	2218	2015	AMBAREESH TRIPATHI	Judicial Magistrate	Basti
4.	2221	2015	SATYABIR SINGH	Civil Judge (Junior Div.)	Mau
5.	2222	2015	AMIT KUMAR	Civil Judge (Junior Div.)	Deoria
6.	2223	2015	ANUPAM KUMAR TRIPATHI	Civil Judge (Junior Div.)	Kushi Nagar- Kasia
7.	2224	2015	SUSHRI HARKIRAN KAUR	Civil Judge (Junior Div.)	Ramabai Nagar- Bhognipur
8.	2225	2015	VIKAS KUMAR VERMA	Civil Judge (Junior Div.)	Gautambuddha Nagar- Jewar
9.	2226	2015	SATISH KUMAR MAGAN	Civil Judge (Junior Div.)	Sultanpur- Kadipur
10.	2227	2015	SUSHRI DIVYA CHAUDHARY	Civil Judge (Junior Div.)	Saharanpur
11.	2228	2015	SUSHRI ANISHA	Civil Judge (Junior Div.)	Azamgarh
12.	2229	2015	SMT. PRIYA SAXENA	Civil Judge (Junior Div.)	Lucknow
13.	2230	2015	ANSHUMAN DHUNNA	Civil Judge (Junior Div.)	Meerut- Mawana
14.	2231	2015	SUSHRI SHIVANI TYAGI	Civil Judge (Junior Div.)	Muzaffarnagar- Budhana
15.	2232	2015	NITIVAN NIGAM	Registrar, LandAqui,Rehab&ResettlementAuth.	Moradabad
16.	2233	2015	ABHISHEK TRIPATHI	Civil Judge (Junior Div.)	Sant Kabir Nagar
17.	2234	2015	ANUPAM DIXIT	Civil Judge (Junior Div.)	Bareilly- Baheri
18.	2291	2015	SUSHRI NITIKA RAJAN	Civil Judge (Junior Div.)	Unnao
19.	2292	2015	KRISHN PRATAP SINGH	Judicial Magistrate	Kushi Nagar at Padrauna
20.	2293	2015	MAYANK PRAKASH	Civil Judge (Junior Div.)	Sitapur- Mahmoodabad
21.	2294	2015	SUSHRI ARPITA YADAV	Addl. Civil Judge (Junior Div.)	Lucknow
22.	2295	2015	SUSHRI SHWETA CHANDRA	Civil Judge (Junior Div.)	Gonda
23.	2296	2015	AVINASH CHANDRA GAUTAM	Addl. Civil Judge (Junior Div.)	Faizabad
24.	2297	2015	SUSHRI ROMA GUPTA	Judicial Magistrate	Bahraich
25.	2298	2015	SUSHRI SNEHA	Civil Judge (Junior Div.)	Jaunpur
26.	2299	2015	SUSHRI SHITAL PRIYADARSHI	Civil Judge (Junior Div.)	Gorakhpur
27.	2300	2015	SUSHRI KURNIKA AWADH	Registrar, LandAqui,Rehab&ResettlementAuth.	Gautambuddha Nagar
28.	2301	2015	SUSHRI ANUPAM SINGH	Civil Judge (Junior Div.)	Pilibhit
29.	2302	2015	SMT. RANJANA SAROJ	Judicial Magistrate	Allahabad
30.	2303	2015	ANUBHAV KATIYAR	Civil Judge (Junior Div.)	Lalitpur- Mahroni
31.	2304	2015	RAM GOPAL YADAV	Civil Judge (Junior Div.)	Ramabai Nagar- Ghatampur
32.	2305	2015	DEEPENDRA KUMAR GUPTA	Registrar, LandAqui,Rehab&ResettlementAuth.	Allahabad
33.	2306	2015	ALOK YADAV	Addl. Civil Judge (Junior Div.)	Bhadohi at Gyanpur
34.	2307	2015	SUSHRI SMRITI CHAURASIA	Judicial Magistrate	Unnao
35.	2308	2015	SUSHRI NEELAM SAROJ	Civil Judge (Junior Div.)	Sultanpur
36.	2310	2015	DEVENDRA PRATAP SINGH	Judicial Magistrate	Faizabad
37.	2311	2015	SUSHRI MONA SINGH	Civil Judge (Junior Div.)	Mirzapur
38.	2312	2015	NARENDRA KUMAR	Civil Judge (Junior Div.)	Bijnor
39.	2314	2015	VIVEK KUMAR	Civil Judge (Junior Div.)	Siddharth Nagar- Dumariaganj
40.	2315	2015	SUMIT KUMAR	Civil Judge (Junior Div.)	Chitrakoot- Mau
41.	2316	2015	VINEET KUMAR YADAV	Civil Judge (Jr.Div.)/J.M.	Pratapgarh- Lalganj Ajhara
42.	2317	2015	SMT. PARTIBHA	Civil Judge (Junior Div.)	Muzaffar Nagar
43.	2318	2015	SURYABHAN KUMAR VERMA	Civil Judge (Junior Div.)	Aligarh
44.	2319	2015	SUSHRI NITISHA SINGH	Civil Judge (Junior Div.)	Lucknow
45.	2320	2015	VIRENDRA KUMAR	Civil Judge (Junior Div.)	Farrukhabad- Kayanganj
46.	2321	2015	MOHD SAJID	Civil Judge (Junior Div.)	Barabanki- Haidergarh
47.	2322	2015	AMIT KUMAR	Civil Judge (Junior Div.)	Ghazipur- Mohammadabad
48.	2323	2015	SMT. SMITA GOSWAMI	Civil Judge (Junior Div.)	Hapur
49.	2324	2015	DANVIR SINGH	Civil Judge (Junior Div.)	Jalaun at Orai- Kalpi
50.	2325	2015	GAJENDRA SINGH	Judicial Magistrate	Mathura